

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

ARB-ICA-3-2018

Weifang Parasia Chemical Company Ltd.

..... Appellants

V/s

Kudos Chemie Ltd. And Ors.

..... Respondents

Respondents:-

1. Kudos Chemie Ltd., A Company having registered office at: Kuranwala Barwala Road, Derabassi, Punjab-140507.
2. Mr. Kabir Sodhi, Director Kudos Chemie Ltd., R/o H. NO. 1620, Sector 18, Chandigarh, India.
3. Mr. Jitendra Singh, Director Kudos Chemie Ltd., R/o H. NO. 1620, Sector 18, Chandigarh-160018.

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **14.08.2019(Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on
9th July 2019.


Superintendent (Judl.),
For Registrar (Judicial)
PCO

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